Annexure-7

Name of the Corporate Debtor: Nipman Fastener Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 4 as on : 24.09.2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

S.No.	Details of claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Name	Details	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share/ Participation Right in CoC					
1	Pradeep Garg	8% Preferential Shares	11/02/2026	24,892,054	20,000,000	-	NO	0.84%	N/A	N/A	-	4,892,054	No provision of interest in the agreement
2	Priyanka malhotra	Director	05/05/2026	295,200,000	-	-	YES	0.00%	N/A	N/A	-	295,200,000	There are deficiencies in the Board Resolution and the outstanding dues as per Financial Statement os admitted in full. Accordingly due to non-availability of supporting docuemnts and claim can not be admitted.
			TOTAL	**320,092,054**	**20,000,000**			**0.84%**	**-**	**0**	**-**	**300,092,054**	

Note :

1 List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

2 Participation Right as per Code read with Regulation only if Debt is more than 10% of the Aggregate Debt.

